

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.885
TO BE ANSWERED ON THE 7TH FEBRUARY, 2017

FLAGSHIP PROGRAMMES IN AGRICULTURE

885. SHRI RAYAPATI SAMBASIVA RAO:

Will the Minister of AGRICULTURE AND FARMERS WELFARE તાંડણાં એવં કિસાન કલ્યાણ હાંથાંથે
be pleased to state:

- (a) whether the Government has launched several flagship programmes to redress the genuine grievances of farmers and encourage them to produce more food crops for the country and if so, the details thereof along with the benefits being reaped by the farmers thereunder;
- (b) the details of funds allocated, released and utilised thereunder during the last three years and the current year and the outcome thereof State-wise including Andhra Pradesh;
- (c) whether there is any monitoring cell put in place to ensure the implementation of the said programmes and evaluate the impact of the various plans and policies of Government on the agriculture sector and if so, the details and outcome thereof;
- (d) whether the Government has highlighted and incorporated the major issues of agriculture sector in the 12th Five Year Plan and if so, the details thereof; and
- (e) whether there is any mechanism put in place to oversee whether the Government is moving in tandem with the said Plan and the targets of the plan have been achieved and the issues of agriculture sector are resolved and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

તાંડણાં એવં કિસાન કલ્યાણ હાંથાંથેનાં હાંથાંથે (SHRI PARSHOTTAM RUPALA)

- (a) & (d): (i) The Scheme ‘Support to State Extension Programmes for Extension Reforms’ a component of Centrally Sponsored Scheme “Sub-Mission on Agriculture Extension (SMAE)” under “National Mission on Agricultural Extension and Technology (NMAET)” is under implementation in 652 districts of 29 states & 3 UTs of the country including 13 districts of Andhra Pradesh. The scheme promotes decentralized farmer-driven and farmer-accountable extension system through an institutional arrangement for technology dissemination in the form of an Agricultural Technology Management Agency (ATMA) at district level. Under the scheme grants-in-aid is released to State Governments with an objective to support their efforts of revitalization of the extension

system and making available the latest agricultural technologies in different thematic areas to increase agricultural production through extension activities viz. Farmers Training, Demonstrations, Exposure Visits, Kisan Mela, Mobilization of Farmers Groups and Setting up of Farm Schools. Through these activities, latest agriculture technologies are disseminated to farmers of the country.

ii. Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) is a flagship programme launched in 2015, which aims at enhancing irrigation coverage and improves water use efficiency. PMKSY adopts state level planning and projectised execution that allows state to draw up their own irrigation development based on District Irrigation Plans and State Irrigation Plans. The scheme has been approved with an outlay of Rs. 50.00 crore for a period of 5 years (2015-16 to 2019-20). During 2015-16, Rs. 7298.7 crore were released under the above component of NMSA through all concerned implementing Ministries/ Department.

iii. National Mission on Oilseeds and oil Palm (NMOOP) is being implemented since 2014-15. The various interventions of this Mission are implemented through the State Government. The NMOOP programme was started during XII Plan period since 2014-15 and the main objective of the mission is to enhance production and productivity of oilseed crops and bringing additional area coverage under oil palm cultivation for increasing the production of domestic vegetable oils.

iv. Mission for Integrated Development of Horticulture (MIDH), a Centrally Sponsored Scheme is being implemented during XII Plan w.e.f. 2014-15, for holistic growth of the horticulture sector covering fruits, vegetables, root and tuber crops, mushrooms, spices, flowers, aromatic plants, coconut, cashew, cocoa and bamboo. Mission subsumes National Horticulture Mission (NHM), Horticulture Mission for North East & Himalayan States (HMNEH), National Bamboo Mission (NBM), National Horticulture Board (NHB), Coconut Development Board (CDB) and Central Institute for Horticulture (CIH), Nagaland. All States and UTs are covered under MIDH. The Mission envisages production and productivity improvement of horticulture crops including fruits through various interventions. Activities such as production of planting material, vegetable seed production, coverage of area with improved cultivars, rejuvenation of senile orchards, protected cultivation, creation of water resources, adoption of Integrated Pest Management (IPM), Integrated Nutrient Management (INM), organic farming, including insitu generation of organic inputs are taken up for development of fruits and vegetables. Capacity buildings of farmers and technicians are also provided for adopting improved technologies. Scheme also envisages creation of infrastructure for post harvest management (PHM) and marketing for better price realization of produce.

v. Soil Health Management (SHM) scheme under National Mission on Sustainable Agriculture (NMSA). SHM aims at promoting Integrated Nutrient Management (INM) through judicious use of chemical fertilizers including secondary and micro nutrients in conjunction with organic manures and biofertilizers for improving soil health and its productivity; upgradation of skill and knowledge of soil testing laboratory staff, extension staff and farmers through training and demonstrations.

vi. Besides, “Soil Health Card” Scheme is under implementation in the country since February 2015 to provide Soil Health Card to all farmers in the country. Soil Health Card will provide information to farmers on soil nutrient status of their soil and recommendation on appropriate dosage of nutrient to be applied for improving soil health and its fertility thus increase agricultural productivity. Soil Health card will be issued every 2 years for all land holdings in the country.

(b): State-wise and year-wise details of funds allocated, released and utilized under the Schemes during each of the last three years and current year is given in Annexure.

(c): Scheme wise details are as under

(i) The activities of the scheme are monitored and evaluated at periodic intervals through a specific mechanism generated at different levels – Block, District, State and National Level. Monitoring & Evaluation (M&E) is conducted through Block Farmers Advisory Committee (BFAC) and Block Technology Team (BTT) (Block Level) & ATMA Governing Body (GB) (District Level) and the Inter Departmental Working Group (IDWG) at the State Level. To achieve necessary convergence, State Level Sanctioning Committee (SLSC) set up in the State to consider and approve C-DAPs under Rashtriya Krishi Vikas Yojana (RKVY) funding also considers and approves State Extension Work Plan (SEWP) and carry out periodic monitoring. Besides, the activities of the Scheme are also regularly monitored at the national level through Zonal Input Conferences held both for Rabi and Kharif seasons.

(ii) Mission Monitoring Committee which meets periodically to oversee the monitoring activities of the NMOOP and to review the physical and financial progress.

(iii) Progress of MIDH is monitored, through review meetings and field visits by Joint Inspection Teams (JIT) to the various States. Accounts of SHMs are also audited every year to track expenditure under the Mission. Web based progress monitoring system is in place wherein physical and financial progress is uploaded on a monthly basis.

(iv) The monitoring of Soil Health Management (SHM) & Soil Health Card (SHC) is being carried out though visits by the officers to State and also weekly Video Conferencing.

(e): Under the scheme “Support to State Extension Reforms” the activities of the scheme are monitored and evaluated at periodic intervals through a specific mechanism generated at different levels – Block, District, State and National Level. Monitoring & Evaluation (M&E) is conducted through Block Farmers Advisory Committee (BFAC) and Block Technology Team (BTT) (Block Level) & ATMA Governing Body (GB) (District Level) and the Inter Departmental Working Group (IDWG) at the State Level. To achieve necessary convergence, State Level Sanctioning Committee (SLSC) set up in the State to consider and approve C-DAPs under Rashtriya Krishi Vikas Yojana (RKVY) funding also considers and approves State Extension Work Plan(SEWP) and carry out periodic monitoring. Besides, the activities of the Scheme are also regularly monitored at the national level through Zonal Input Conferences held both for Rabi and Kharif seasons.

NAME OF THE SCHEME:- SUPPORT TO STATE EXTENSION PROGRAMME FOR EXTENSION REFORMS (ATMA)

(In Lakh)

	Name of the States	2013-14			2014-15			2015-16			2016-17		
		Allocation	Release	Expenditure									
1	2	3	4	5	6	7	8	9	10	11	12	13	14
1	Andhra Pradesh	2691.63	2018.72	2666.66	1474.73	2264.44	1405.71	1140.94	1140.94	2027.41	1314.81	560.86	1357.11
2	Arunachal Pradesh	937.22	696.86	787.89	969.50	712.50	769.47	1016.45	577.99	664.63	1134.69	934.69	704.92
3	Assam	1467.00	435.97	716.17	1505.70	748.89	564.04	1012.62	682.48	323.74	583.02	583.02	255.74
4	Bihar	4717.29	4000.00	4033.83	2209.50	2360.53	4360.77	3382.09	2771.53	2707.76	2923.90	1536.83	1369.25
5	Chhattisgarh	1517.88	1377.66	1302.57	1001.09	1183.02	1426.83	1010.10	1010.10	1101.18	1714.23	957.95	1314.73
6	Goa	230.13	0.00	2.52	25.82	0.00	0.00	19.42	19.42	45.25	113.90	54.88	73.22
7	Gujarat	2223.33	3630.75	3507.99	2413.81	4486.24	4100.56	2479.72	2479.72	2541.86	2193.42	1793.42	1751.97
8	Haryana	1191.07	622.34	766.85	724.87	282.66	659.17	544.12	544.12	659.17	333.77	333.77	297.83
9	Himachal Pradesh	684.70	938.86	1132.86	741.11	1185.32	1010.32	866.13	866.13	955.28	806.72	706.72	518.85
10	Jammu & Kashmir	1309.01	544.31	979.25	360.35	324.47	229.87	1356.93	529.79	189.29	678.50	678.50	42.64
11	Jharkhand	2454.78	3168.00	3724.90	1595.42	1506.45	2200.66	1327.06	1327.06	1036.21	1698.81	1653.15	1105.91
12	Karnataka	1759.33	871.90	1430.91	1455.38	1147.13	1351.66	2008.70	2008.70	715.95	841.03	841.03	1063.35
13	Kerala	1166.00	1407.45	1569.08	1488.00	1767.93	1567.77	1127.51	657.34	661.09	1181.18	503.74	503.74
14	Madhya Pradesh	3571.88	4037.44	4891.63	3448.75	5005.90	4997.84	3545.65	3545.65	3731.20	2970.03	2970.03	2002.74
15	Maharashtra	3211.05	4971.19	5591.32	3254.60	3412.66	3935.74	2481.13	2481.13	2582.23	2766.15	2766.15	1631.78
16	Manipur	727.57	129.00	387.91	457.50	671.07	442.55	835.94	835.94	488.48	304.89	304.89	157.03
17	Mizoram	397.21	397.21	418.27	310.00	244.00	317.09	386.96	386.96	391.39	453.88	353.88	254.54
18	Meghalaya	581.89	55.00	168.00	321.78	171.99	185.35	130.06	130.06	175.05	520.33	120.63	119.68
19	Nagaland	604.62	804.62	1003.84	697.21	756.26	767.26	1069.26	1069.26	1069.26	1075.44	775.44	581.58
20	Orissa	2714.32	3526.50	3880.51	3098.03	4448.28	4070.39	2426.05	2426.05	2645.66	2841.72	2841.72	1420.86
21	Punjab	1446.26	855.12	983.37	1461.45	1994.51	1226.64	1213.96	715.39	898.45	900.00	636.67	1056.85
22	Rajasthan	2798.86	3001.62	3151.20	1677.87	2442.84	1765.69	1548.24	1548.24	2031.44	2924.62	2043.14	1834.16
23	Sikkim	252.61	189.80	262.3.7	206.80	350.93	181.40	410.46	214.02	143.95	132.23	132.23	293.09
24	Tamil Nadu	3220.19	2782.75	3889.17	3609.99	3694.41	3215.75	3080.86	2507.47	2317.28	1708.86	1708.86	1732.51
25	Telangana	0.00	0.00	0.00	1066.14	1347.09	1411.16	743.61	743.61	808.26	376.93	376.93	382.79
26	Tripura	531.88	396.75	476.79	233.90	194.36	163.39	138.29	138.29	135.79	77.20	77.22	98.21
27	Uttar Pradesh	7868.62	5188.33	6801.75	7803.89	6997.97	4130.22	6082.22	5942.73	6280.19	4587.31	4587.31	3853.52
28	Uttrakhand	1024.75	525.81	578.56	362.99	696.29	489.58	845.51	557.66	642.36	633.75	422.50	425.84
29	West Bengal	3287.05	1391.27	1690.15	2817.66	1713.62	2933.94	2512.47	2512.47	1940.98	2704.57	1770.09	2244.63

Name of the Scheme:- Micro Irrigation under "Per Drop More Crop" component of PMKSY

(in Crore)

Sl. No.	Name of the States	2013-14			2014-15			2015-16			2016-17		
		Allocation	Release	Expenditure									
1	2	3	4	5	6	7	8	9	10	11	12	13	14
1	Andhra Pradesh	295.00	265.56	199.61	121.48	121.48	280.41	131.75	177.68	197.83	220.00	252.00	177.45
2	Arunachal Pradesh	1.00	0.00	4.49	0.71	0.00	0.00	0.50	0.00	0.00	0.75	0.00	0.00
3	Assam	2.00	0.00	5.17	1.42	1.00	1.00	1.00	0.50	0.00	1.50	0.00	0.00
4	Bihar	70.00	57.50	59.69	49.70	35.00	2.98	20.00	10.00	6.01	25.00	0.00	1.51
5	Chhattisgarh	40.00	30.00	23.18	28.40	10.00	7.63	7.50	7.50	8.01	20.00	24.00	9.17
6	Goa	0.40	0.17	0.20	0.28	0.20	0.09	0.15	0.00	0.11	0.50	0.30	0.06
7	Gujarat	200.00	220.00	199.17	142.00	140.68	137.07	146.75	204.10	208.41	220.00	250.00	181.49
8	Haryana	40.00	33.00	30.01	28.40	23.00	16.25	34.50	16.94	10.12	40.00	24.00	1.29
9	Himachal Pradesh	3.00	3.00	0.00	2.13	1.50	0.32	1.50	0.75	2.20	2.25	0.50	10.31
10	Jammu & Kashmir	4.00	0.00	6.00	2.84	0.00	0.67	5.00	0.00	0.09	7.00	0.00	0.00
11	Jharkhand	30.00	15.00	19.84	21.30	15.00	5.20	15.00	0.00	14.65	20.00	12.00	5.74
12	Karnataka	175.00	173.30	0.00	124.25	124.25	118.40	111.75	111.75	110.51	130.00	124.50	60.55
13	Kerala	7.50	5.63	178.02	5.33	3.75	3.75	5.00	0.86	0.86	7.00	0.00	0.22
14	Madhya Pradesh	110.00	106.52	5.88	78.10	66.50	67.06	82.75	134.33	92.67	140.00	84.00	70.69
15	Maharashtra	250.00	141.01	97.34	177.50	177.50	61.32	176.75	88.38	70.00	250.00	150.00	105.66
16	Manipur	5.44	1.50	1.50	3.86	2.72	2.72	2.72	1.36	0.00	3.75	0.00	0.00
17	Meghalaya	1.00	0.50	0.00	0.71	0.00	0.00	0.50	0.00	0.00	0.75	0.00	0.00
18	Mizoram	9.00	6.75	6.75	6.39	4.50	4.50	4.50	2.25	2.25	6.50	3.90	0.00
19	Nagaland	5.00	0.00	0.00	3.55	0.00	0.00	0.00	0.00	0.00	0.50	0.00	0.00
20	Odisha	15.00	25.86	124.70	10.65	10.14	10.57	12.00	8.35	3.79	18.00	10.80	1.66
21	Punjab	20.00	5.00	34.95	14.20	0.00	1.45	10.00	0.00	2.37	10.00	0.00	3.86
22	Rajasthan	150.00	80.00	5.91	106.50	75.00	71.19	104.75	52.37	39.85	120.00	72.00	0.18
23	Sikkim	6.00	5.89	0.00	4.26	4.26	3.07	4.26	4.26	2.13	6.50	0.00	0.00
24	Tamil Nadu	NA	NA	97.08	63.90	56.63	89.39	72.75	72.75	59.91	95.00	110.00	64.68
25	Telangana	NA	NA	87.56	87.97	77.57	0.66	92.75	95.15	100.13	115	119	112.76
26	Tripura	3.39	1.00	0.00	7.10	2.00	2.00	2.00	0.00	0.00	2.50	0.00	0.00
27	Uttar Pradesh	15.61	2.00	NA	11.08	3.00	3.22	15.00	7.50	1.79	20.00	12.00	5.82
28	Uttarakhand	6.00	5.40	0.95	7.10	6.97	2.00	7.00	3.50	4.24	10.00	5.00	1.88
29	West Bengal	1.00	0.00	NA	0.71	0.00	0	5.00	0.00	0	6.50	3.90	0

Note: From F.Y. 2015-16 Micro Irrigation is being implemented under "Per Drop More Crop" component of PMKSY

NAME OF THE SCHEME:- NATIONAL MISSION ON OILSEEDS AND OIL PALM (NMOOP)

(In Lakh)

Sl. No.	Name of the States	2013-14			2014-15			2015-16			2016-17		
		Allocation	Release	Expenditure									
1	2	3	4	5	6	7	8	9	10	11	12	13	14
1	Andhra Pradesh	8594.01	8594.01	4567.00	5136.00	1798.00	5139.94	5262.92	3957.00	3244.32	5243.19	3082.51	1674.19
2	Arunachal Pradesh	0.00	0.00	0.00	408.01	204.01	204.01	361.07	218.09	142.98	604.97	302.49	0.00
3	Assam	0.00	0.00	0.00	1771.92	885.95	702.32	1624.10	886.53	0.00	1875.10	0.00	0.00
4	Bihar	0.00	0.00	234.91	231.00	154.29	183.27	239.50	169.75	107.38	150.52	0.00	7.34
5	Chhattisgarh	1024.52	1024.52	814.00	534.16	319.50	192.52	768.71	318.86	428.86	1047.62	400.00	142.29
6	Goa	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
7	Gujarat	2753.55	2753.50	3188.26	3665.00	1401.14	974.08	1648.26	646.94	1053.14	4004.35	2333.93	981.63
8	Haryana	363.00	363.00	432.36	692.00	242.00	185.65	1023.66	831.47	123.81	787.00	0.00	0.00
9	Himachal Pradesh	45.00	45.00	45.08	0.00	0.00	0.00			0.00			
10	Jammu & Kashmir	158.30	158.30	159.51	134.96	101.22	30.60	158.01	0.00	41.41	100.68	0.00	0.00
11	Jharkhand	0.00	0.00	0.00	238.00	118.77	0.00	438.81	0.00	81.31	381.00	127.00	12.33
12	Karnataka	2313.40	2313.40	2286.96	2245.00	2021.85	1691.22	2156.85	1335.81	1681.40	2111.29	1583.47	876.48
13	Kerala	0.00	0.00	31.78	69.00	41.41	6.53	21.13	2.00	3.18	13.86	0.00	1.68
14	Madhya Pradesh	4076.26	4076.26	4067.40	7507.00	4505.78	2577.32	4339.43	2614.64	2317.26	9658.18	2577.69	1274.54
15	Maharashtra	3132.21	3132.21	3297.00	4544.00	3408.10	3476.07	1999.19	1982.86	1771.71	5934.01	3652.30	2135.48
16	Manipur	0.00	0.00	0.00	264.64	198.48	198.48	133.20	66.60	66.60	152.42	91.45	0.00
17	Meghalaya	0.00	0.00	0.00	125.86	62.93	0.00	0.00	0.00	0.00	49.14	0.00	0.00
18	Mizoram	146.25	146.25	146.00	891.14	668.36	668.36	1271.47	507.33	454.80	1447.97	1085.97	739.23
19	Nagaland	0.00	0.00	0.00	454.63	454.64	454.64	240.72	120.36	120.36	573.60	539.90	148.30
20	Odisha	1450.00	1449.50	1189.59	1581.53	925.61	916.33	785.28	557.64	456.45	975.01	451.97	196.04
21	Punjab	0.00	0.00	0.00	115.00	40.00	32.59	49.90	0.00	0.00	62.93	0.00	0.00
22	Rajasthan	4018.36	4018.35	3493.04	5085.00	4784.86	2259.47	4912.19	3491.10	3281.50	6019.96	1500.00	2080.18
23	Sikkim	0.00	0.00	0.00	69.02	69.02	34.51	60.24	30.12	30.12	0.00	0.00	0.00
24	Tamil Nadu	1206.45	1206.45	1022.81	1059.00	842.58	865.12	888.11	806.06	820.36	900.85	675.63	375.16
25	Telangana	0.00	0.00	0.00	1091.00	619.07	1316.78	981.31	967.65	725.78	1096.81	0.00	145.68
26	Tripura	0.00	0.00	0.00	512.44	512.44	384.33	403.05	261.98	261.98	103.86	62.25	56.28
27	Uttar Pradesh	1008.00	1008.00	554.63	1400.00	1172.85	776.10	1888.29	1319.20	895.17	1660.49	415.12	404.86
28	Uttarakhand	0.00	0.00	0.00	0.00	0.00	0.00	89.89	70.18	68.85	70.25	51.37	0.00
29	West Bengal	334.20	334.20	526.32	958.12	602.97	774.63	1300.00	984.85	708.07	1337.22	500.00	400.00

Name of the Scheme:- National Horticulture Mission (NHM)

(in Crore)

Sl. No.	Name of the States	2013-14			2014-15			2015-16			2016-17		
		Allocation	Release	Expenditure									
1	2	3	4	5	6	7	8	9	10	11	12	13	14
1	Andhra Pradesh	127.50	91.06	95.43	74.59	64.68	69.99	71.50	55.75	92.12	64.03	34.42	
2	Arunachal Pradesh	48.00	46.61	48.00	50.00	23.77	23.77	35.50	35.50	38.17	32.30	0.00	
3	Assam	48.00	48.00	50.22	48.00	29.09	21.45	30.50	20.00	30.41	28.00	12.00	
4	Bihar	42.50	20.00	23.75	42.50	17.00	20.28	28.50	4.00	18.67	26.31	11.96	
5	Chhattisgarh	114.75	90.62	115.84	120.70	111.88	117.95	80.00	77.55	80.27	69.23	51.47	
6	Goa	4.25	4.00	1.33	4.68	0.00	2.78	3.00	2.30	2.03	2.52	1.65	
7	Gujarat	119.00	119.00	110.59	130.90	109.47	78.11	78.71	47.82	82.75	71.39	65.45	
8	Haryana	102.00	93.63	103.06	112.20	65.45	73.40	71.50	50.75	59.47	61.84	54.55	
9	Himachal Pradesh	32.00	26.19	30.41	48.00	42.42	23.98	31.50	24.49	50.88	32.00	21.25	
10	Jammu & Kashmir	30.00	29.43	24.89	60.00	45.00	30.80	61.78	52.00	70.79	46.00	67.29	
11	Jharkhand	68.00	50.05	62.05	68.00	49.69	49.33	45.00	25.79	26.83	40.18	30.13	
12	Karnataka	119.00	69.74	99.69	124.95	96.08	104.78	81.50	67.69	73.06	72.97	67.17	
13	Kerala	85.00	30.00	34.23	85.00	40.00	33.48	40.50	25.00	29.33	46.42	10.00	
14	Madhya Pradesh	80.75	75.00	49.67	93.50	42.23	53.41	51.00	40.50	43.73	45.35	20.62	
15	Maharashtra	702.10	*674.6	*657.5	158.95	140.00	141.04	102.50	96.25	96.25	88.97	40.44	
16	Manipur	48.00	58.00	65.20	50.00	44.17	24.17	37.50	35.75	38.75	32.00	10.00	
17	Meghalaya	40.00	40.00	40.00	40.00	27.60	27.60	28.00	18.00	39.63	25.50	12.75	
18	Mizoram	48.00	48.00	48.00	52.00	41.00	41.00	34.50	34.50	34.50	31.50	31.50	
19	Nagaland	48.00	47.45	48.00	52.00	34.76	24.76	34.50	17.25	11.56	31.50	10.00	
20	Odisha	85.00	84.09	85.12	93.50	71.75	71.48	57.50	54.45	43.96	49.91	43.68	
21	Punjab	63.75	58.19	56.12	70.13	58.50	40.35	46.00	30.35	44.62	39.86	25.00	
22	Rajasthan	85.00	62.50	50.23	89.25	42.67	47.45	55.00	45.00	35.57	50.89	43.13	
23	Sikkim	45.00	49.36	50.04	49.00	44.50	48.96	34.50	33.25	32.60	30.50	25.25	
24	Tamil Nadu	97.75	92.87	74.74	107.95	55.36	108.16	61.50	58.73	60.10	55.03	32.14	
25	Telangana	0.00	0	0.00	59.71	45.00	30.94	40.50	35.25	36.51	32.90	14.96	
26	Tripura	49.00	56.14	56.14	54.00	37.00	37.00	37.50	32.75	32.24	33.00	16.50	
27	Uttar Pradesh	59.50	35.00	39.88	68.00	37.32	34.56	40.00	22.00	32.59	37.27	28.08	
28	Uttarakhand	30.00	30.00	31.13	46.00	32.73	44.36	22.50	22.50	39.35	31.00	34.99	
29	West Bengal	42.50	8.00	31.32	42.50	18.74	16.85	28.50	28.00	22.19	24.91	8.00	

Note: - expenditure reported include unspent balance of previous financial year and provisional.

Note: - Expenditure reported include unspent balance of previous financial year

* During 2013-14, an amount of Rs. 557.60 crore was allocated and released to Maharashtra for rejuvenation of orchards in drought affected districts

Name of the Scheme:- SOIL HEALTH MANAGEMENT (SHM)

(Rs. In Lakh)

Sl. No	State	2014-15			2015-16			2014-15		
		Allocation	Release	Expenditure	Allocation	Release	Expenditure	Allocation	Release	Expenditure
1	2	3	4	5	6	7	8	9	10	11
1	Andhra Pradesh	No allocation was made for the year 2014-15	393.41	393.41	461.15	289.05	289.05	750.35	396.28	0
2	Arunachal Pradesh		62.38	62.38	12.65	0.00	0.00	30.97	51.14363	0
3	Assam		182.37	102.33	197.72	102.33	0.00	364.02	0	0
4	Bihar		552.40	459.66	357.77	151.88	137.16	617.82	0	0
5	Chhattisgarh		122.00	80.24	323.16	225.00	225.00	620.21	619.95	371.25
6	Goa		189.85	0.00	5.92	0.00	0.00	44.92	0	0
7	Gujarat		100.80	16.87	656.59	0.00	0.00	1437.87	0	0
8	Haryana		0.00	0.00	244.57	0.00	0.00	369.26	248.625	0
9	Himachal Pr.		198.70	198.70	37.26	90.60	90.60	97.96	180.7125	0
10	J & K		736.25	624.54	52.97	25.31	25.31	221.1	0	0
11	Jharkhand		0.00	0.00	73.36	16.88	0.00	158.38	0	0
12	Karnataka		50.40	50.40	753.41	292.50	292.50	1358.9	769.66	0
13	Kerala		100.80	0.00	87.23	40.48	0.00	312.92	0	0
14	Madhya Pr.		560.00	560.00	1032.52	0.00	0.00	1601.61	3877.137	0
15	Maharashtra		504.00	503.20	1183.39	319.50	292.60	2573.4	1721.07	0
16	Manipur		0.00	0.00	11.69	0.00	0.00	38.37	0	0
17	Meghalaya		0.00	0.00	17.54	0.00	0.00	129.71	0	0
18	Mizoram		8.30	8.30	7.14	0.00	0.00	12.5	44.3475	0
19	Nagaland		40.00	40.00	22.44	40.50	40.50	119.96	0	0
20	Odisha		151.20	151.20	315.62	196.88	118.13	778.49	0	0
21	Punjab		175.08	53.62	269.59	0.00	0.00	650.07	0	0
22	Rajasthan		0.00	0.00	1239.83	771.30	75.47	1964.76	0	0
23	Sikkim		611.75	468.87	5.24	15.00	15.00	428.84	0	0
24	Tamil Nadu		185.00	185.00	346.76	305.76	305.76	600.53	60	0
25	Telengana		369.85	369.85	347.88	167.50	167.50	806.67	208.80	0
26	Tripura		50.40	50.40	17.41	28.40	28.40	36.39	278.125	278.125
27	Uttar Pr.		678.85	35.00	1124.04	838.13	59.39	2268.32	0	0
28	Uttarakhand		0.00	0.00	47.8	19.75	0.00	102.55	0	0
29	West Bengal		374.61	160.75	347.37	478.13	0.00	792.84	0	0

Name of the Scheme:- SOIL HEALTH CARD (SHC)

(Rs in lakh)

Sl. No	State	2014-15			2015-16			2016-17		
		Allocation	Release	Expenditure	Allocation	Release	Expenditure	Allocation	Release	Expenditure
1	2	3	4	5	6	7	8	9	10	11
1	Andhra Pradesh	No allocation was made for the year 2014-15	124.08	124.08	706.09	457.75	457.75	1394.47	697.235	697.235
2	Arunachal Pradesh		12.23	12.23	30.24	17.18	17.18	49.82	0	0
3	Assam		50.85	0.00	253.19	142.07	2.93	618.94	0	0
4	Bihar		253.39	150.25	673.5	488.17	239.98	1288.75	0	0
5	Chhattisgarh		66.04	66.04	383.43	281.03	195.00	685.43	342.715	87.62
6	Goa		11.51	0.00	16.57	12.42	0.00	18.78	0	0
7	Gujarat		80.76	80.76	835.5	603.46	419.80	1057.38	528.69	0
8	Haryana		34.13	16.55	400.67	288.22	210.11	440.31	0	0
9	Himachal Pradesh		24.08	24.08	70.55	47.34	47.34	58.84	29.42	0
10	Jammu & kashmir		31.79	0.00	141.22	77.16	49.35	325.89	0	0
11	Jharkhand		50.69	35.58	73.25	53.97	30.67	128.35	64.175	0
12	Karnataka		127.02	100.64	894.06	650.25	650.25	2059.61	1029.8	648.77
13	Kerala		112.62	0.00	82.56	60.93	0.00	131.77	0	0
14	Madhya Pr.		142.86	99.29	1228.13	888.05	465.19	2747.08	1373.54	329.1661
15	Maharashtra		215.96	215.96	1284.83	932.30	932.30	2430.13	1215.065	1215.065
16	Manipur		12.80	12.80	30.91	17.58	11.96	63.47	0	0
17	Meghalaya		13.62	0.00	36.45	20.60	0.00	43.44	0	0
18	Mizoram		11.98	0.00	23.93	13.79	13.79	36.04	0	0
19	Nagaland		13.18	13.18	40.01	22.46	22.46	73.82	0	0
20	Odisha		80.23	80.23	371.35	269.89	121.45	608.96	304.48	304.48
21	Punjab		25.81	0.00	424.02	304.98	0.00	958.42	0	0
22	Rajasthan		143.42	143.42	1212.62	875.79	89.89	2216.58	1108.29	0
23	Sikkim		11.75	11.75	20.29	11.81	8.12	25.23	0	0
24	Tamil Nadu		131.91	131.91	652.14	469.51	469.51	1289.84	644.92	0
25	Telengana		93.48	93.48	544.04	352.92	352.92	936.5	468.25	0
26	Tripura		18.38	18.38	40.38	22.71	22.71	78.95	0	0
27	Uttar Pradesh		354.47	354.47	2386.5	1716.42	282.05	4884.09	2442.045	0
28	Uttarakhand		23.40	23.40	119.02	65.19	65.19	235.56	0	0
29	West Bengal		117.14	117.14	666.7	480.12	480.12	1459.95	0	0
